

COURT-I

**BEFORE THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

Appeal No. 268 of 2013 & IA-359 of 2013

And

Appeal No. 200 of 2013 & IA-279 of 2013

Dated : 25th July, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Appeal No. 268 of 2013 & IA-359 of 2013

**The Electricity Deptt. Andaman & Nicobar Islands ... Appellant (s)
Versus**

M/s Suryachakra Power Corporation Ltd. & Anr. ... Respondent (s)

**Counsel for the Appellant(s): Mr. Rakesh Khanna, Sr. Adv.
Ms. Ruchi Sindhwani
Ms. Megha Bharana
Ms. Bandana Shukla**

**Counsel for the Respondent(s): Mr. M.G. Ramachandran
Mr. Rohit Rao for R-1
Ms. Megha Bharana
Ms. Bandana Shukla
Mr. Anish Garg for JERC**

Appeal No. 200 of 2013 & IA-279 of 2013

**M/s Suryachakra Power Corporation Ltd. & Anr. ... Appellant (s)
Versus**

The Electricity Deptt. Andaman & Nicobar Islands ... Respondent (s)

**Counsel for the Appellant(s): Mr. M.G. Ramachandran
Mr. Rohit Rao**

**Counsel for the Respondent(s): Mr. Rakesh Khanna, Sr. Adv.
Ms. Ruchi Sindhwani
Ms. Megha Bharana
Smt. R.Malick for R-1 & 2
Mr. Anish Garg for JERC**

Contd.....2.

ORDER

Mr. M.G. Ramachandran, the learned Counsel for the Appellant has finished his arguments in Appeal no. 200 of 2013 and made his reply submissions in Appeal No. 268 of 2013.

Post the matter for the reply submissions in Appeal No. 200 of 2013 and Rejoinder Submissions in Appeal No. 268 of 2013 on **21.08.2014 at 12.30 pm.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

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